



2026:AHC:6094

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 13761 of 2024

Chheda Lal

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ramendra Kumar Shukla
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In re: Civil Misc. Withdrawal Application No.2 of 2026

1. By way of the present withdrawal application, the writ petitioner seeks to withdraw the writ petition wherein challenge has been made to the impugned order dated 07.06.2024.
2. There is no objection.
3. The withdrawal application is **allowed**. The writ petition is **dismissed** as withdrawn.

(Vikas Budhwar,J.)

January 9, 2026

Anurag/-